

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN). (a) and (b) No

(c) The existing arrangement i.e. carrying of passengers by rail and movement of goods traffic by co-ordinated road transport operated by the contractors appointed by the Railway Administration has been working quite satisfactorily. This arrangement is in pursuance of the recommendations made by the Uneconomic Branch Lines Committee 1969

Refund of C. D to Railway employees of Kantabanjee

2771 SHRI AINTHU SAHOO Will the Minister of RAILWAYS be pleased to state

(a) whether it is a fact that many of the railway employees of Kantabanjee railway station in Orissa have not received refund of their compulsory deposit and

(b) if so what steps are being taken by Government to ensure that refund of the compulsory deposit is made to the employees of the lower strata?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN) (a) and (b) All the eligible applicants including the lower strata of Kantabanjee railway station have received the refund of their compulsory deposits

चक्रधरपुर के आसपास रेलवे की भूमि पर अनधिकृत कब्जा

2772 श्री रघु प्रताप बाइगी : क्या रेल मंत्री यह बताने की कृपा करेंगे कि

(क) क्या दक्षिण पूर्व रेलवे पर चक्रधरपुर रेलवे स्टेशन के आस-पास रेलवे की भूमि के बड़े क्षेत्र पर अनधिकृत कब्जा है,

(ख) क्या कुछ व्यक्तियों ने रेलवे अधिकारियों तथा रेलवे सुरक्षा बल की

सहायता से राबी-बाइबासा मुख्य सड़क पर चक्रधरपुर रेलवे फाटक के समीप रेलवे की भूमि पर अनधिकृत कब्जा किया हुआ है, तथा इसने रेलवे का कोई लाभ नहीं हा रहा है, और

(ग) यदि प्रश्न के भाग (क) और (ख) का उत्तर स्वीकारात्मक है, तो क्या सरकार उक्त अनधिकृत कब्जा करने वालों का बहा से हटायेगी ?

रेल मन्त्रालय में राज्य मंत्री (श्री शिव नारायण) (क) जो हा ।

(ख) जो नहीं ।

(ग) रेलवे का भूमि पर जिन बाहरी लोग न कब्जा किया हुआ है उनके विरुद्ध बेदखली की कार्रवाई पहले ही शुरू कर दी गयी है । एक मामला ऐसा है जिसमें किसी व्यक्ति द्वारा 2 1 एकड़ भूमि पर कब्जा किया हुआ था । उस व्यक्ति का बेदखल करने में आदेश दिया जा चुके है । बेदखली कराने में तब स्थानांत्य सरकार का आवश्यक पुनर्निर्माण के लिए अनुरोध किया जा रहा है ।

M/s Hoechst India Ltd.

2773 SHRI RAMESHWAR PATIDAR Will the Minister of PETROLEUM AND CHEMICALS AND FERTILIZERS be pleased to state

(a) whether it is a fact that M/s. Hoechst India has monopoly on production of chemicals and drugs in this country,

(b) whether Government is thinking to nationalise this firm and

(c) if not reasons therefor?

THE MINISTER OF PETROLEUM AND CHEMICALS AND FERTILIZERS (SHRI H N BAHUGUNA) (a) No, Sir

(b) and (c) The Government do not have at present any proposal to